

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1012  
ANSWERED ON FRIDAY, APRIL 29<sup>TH</sup>, 2016/  
VAISAKHA 9, 1938 (SAKA)**

**CORPORATE DEBT RESTRUCTURING**

**QUESTION**

**1012. SHRI M. B. RAJESH:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Government has undertaken any steps on corporate debt restructuring during the last two years;
- (b) if so, the details thereof; and
- (c) whether the Government follows a transparent procedure and mechanism for corporate debt restructuring?

**ANSWER**

**THE MINISTER OF CORPORATE AFFAIRS**

कारपोरेट कार्य मंत्री

**(SHRI ARUN JAITLEY)**

(श्री अरुण जेटली)

(a) to (c):- The Corporate Debt Restructuring (CDR) mechanism is an organizational framework institutionalized for speedy disposal of restructuring proposals of large borrowers availing finance from more than one bank/ Financial Institution (FI). This mechanism is available to all borrowers engaged in any type of activity subject to the following conditions:-

- (i) The borrowers enjoy credit facilities from more than one bank/FI under multiple banking/syndication/consortium system of lending.
- (ii) The total outstanding (fund-based and non-fund based) exposure is Rs. 10 crore or above.

CDR system in the country has a three tier structure consisting of CDR Standing Forum and its Core Group, CDR Empowered Group and CDR Cell,

**which are housed in the Industrial Development Bank of India Ltd. Details of cases taken up for consideration by the CDR Cell and their disposal status during the period March 2010 to December 2015 are given in the table at Annexure.**

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**Annexure****ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1012 FOR 29.04.2016****CORPORATE DEBT RESTRUCTURING CELL  
PROGRESS REPORT  
(As on Dec 31, 2015)****(Rs. in Crore)**

Period	Total References Received by CDR Cell		Cases Rejected before Admission or Approval		Cases under consideration of CDR EG		Total Cases Approved	
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
	No. of cases	Aggregate Debt	No. of cases	Aggregate Debt	No. of cases	Aggregate Debt	No. of cases	Aggregate Debt
Mar-10	256	115990	32	7050	9	4641	215	104299
Mar-11	305	138604	42	9667	21	18023	242	110914
Mar-12	392	206493	59	20817	41	35161	292	150515
Mar-13	521	297990	87	36894	33	32083	401	229013
Mar-14	622	429989	111	57540	35	42005	476	330444
Sep-14	638	446156	121	65581	12	12968	505	367607
Dec-14	647	452940	122	65925	5	6130	520	380885
Mar-15	655	474002	125	70998	-	-	530	403004
Jun-15	655	474002	125	70998	-	-	530	403004

<b>Sep-15</b>	<b>655</b>	<b>474002</b>	<b>125</b>	<b>70998</b>	<b>-</b>	<b>-</b>	<b>530</b>	<b>403004</b>
<b>Dec-15</b>	<b>655</b>	<b>474002</b>	<b>125</b>	<b>70998</b>	<b>-</b>	<b>-</b>	<b>530</b>	<b>403004</b>

*(Source: CDR Cell)*

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